

24.11.2022

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 01

DIVISION BENCH-I

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

Meeting Link :-

<https://delhihighcourt.webex.com/meet/dhcecourtvc3>

AT 10:30 A.M.

1. W.P.(C) 5434/2017

R.K. TARUN

..... Petitioner

Through: Mr. R. K. Tarun, Advocate, Petitioner-in-Person

versus

UNION OF INDIA &ORS.

..... Respondents

Through: Mr. Anil Soni, CGSC with Mr. Rahul Mourya, Advocate for R-1 and R-3.

Mr. Ajay Diggpaul, CGSC with Mr. Kamal Diggpaul and Ms. Swati Kwatra, Advocates for NCPCR.

COURT NO. 38

DIVISION BENCH-IV

HON'BLE MR.JUSTICE RAJIV SHAKDHER

HON'BLE MS.JUSTICE TARA VITASTA GANJU

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/join/dhcvirtualcourt15>

AT 02:30 P.M.

1.LPA 528/2022

DDA

ASHIM VACHHER

VS

DINESH KUMAR

24.11.2022

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 04

DIVISION BENCH- VII

HON'BLE MR.JUSTICE NAJMI WAZIRI

HON'BLE MR.JUSTICE VIKAS MAHAJAN

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Meeting information

Meeting link:

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=m04e364e14554f66e76edb058f3c20ad8>

AT 02:15 P.M.

1.W.P.(C)13795/2021

EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED
VS
M/S. TULIP DATA SERVICES PVT. LTD. & ANR.

RAJEEVE MEHRA,R.P.AGRAWAL
MANISHA AGRAWAL,AYUSH ACHARJEE
SANJEEV BHANDARI,PRIYADARSHINI DEWAN
AAROHI MIKKILINENI

2.W.P.(C)7530/2022
CM APPLN.23028/2022

EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED
VS
M/S. TULIP DATA SERVICES PVT. LTD. & ANR.

RAJEEVE MEHRA,R.P.AGRAWAL
MANISHA AGRAWAL,AYUSH ACHARJEE
SANJEEV BHANDARI,PRIYADARSHINI DEWAN
AAROHI MIKKILINENI,SALMAN KHURSHID
SAHIL NARANG,DHRITIMAN ROY
AADYA MISRA,SOMMYA CHATURVEDI
T.HUSSAIN

COURT NO.35

HON'BLE MS.JUSTICE ANU MALHOTRA

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<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=m65b6b53fb72a70df02d5f822cc13eb94>

1.W.P.(C)5803/2013
CM APPLN.12791/2013
CM APPLN.47119/2019

JAIARAJ SOLANKI
VS
UNION OF INDIA & ORS

VISHAL RAJ SEHIJPAL,SHOEB SHAKEEL
ARCHANA GAUR,RIDHIMA GAUR
CHETAN SHARMA,SANGRAM PATNAIK
SWAYAM SIDHA,RISHAV DUBEY
SAHAJ GARG,ADITYA PARMAR

2.W.P.(C)4194/2022

MAHAVIR SINGH & ORS.
VS
GNCT OF DELHI & ORS.

V.P.DABAS,SHADAN FARASAT
AMAN NAQVI

3.CRL.REV.P.775/2022
CRL.M.A.23452-23453/2022

TAHIR HUSSAIN
VS
ASSISTANT DIRECTOR ENFORCEMENT DIRECTORATE

NAVEEN MALHOTRA,RITVIK MALHOTRA
NILANSH MALHOTRA,ZOHEB HOSSAIN
VIVEK GURNANI,PANKAJ KUMAR KHATRI

24.11.2022

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 29

HON'BLE MR.JUSTICE YOGESH KHANNA

AT 10:30 A.M.

1.W.P.(CRL)2332/2022
CRL.M.A.20329/2022

ATUL PUNJ
VS
IDBI BANK AND ORS.

MOHIT MATHUR,ADITYA DEWAN
HIMANGINI MEHTA,ANURAG AHLUWALIA
KAUSHAL JEET KAIT,ARIF ANSARI
TARUN SRIVASTAVA,SANDEEP KUMAR
PRADEEP BALLAYN,RINKU SHARMA
ZOHEB HUSSAIN,VIPUL AGGARWAL
PARTH SEMWAL,MRIDUL JAIN
VEDIKA RATTAN,NEHA GOEL

COURT NO. 14

HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt14>

AT 10:30 A.M.

1.FAO 390/2014

SABILA BEGUM & ORS
VS
UNION OF INDIA

YOGESH SWROOP

COURT NO. 30

HON'BLE MR JUSTICE SUDHIR KUMAR JAIN

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt1>

AT 02:15 P.M.

1.CRL.A.295/2007

ISMILE
VS
THE STATE OF NCT DELHI

RAJAT SRIVASTAV,MOHD JARJISH
HITESH VALI,

COURT NO. 25

HON'BLE MS.JUSTICE SWARANA KANTA SHARMA

AT 10:30 A.M.

1. CRL.REV.P. 72/2018
SEEMA RANI

..... Petitioner Through:
Vashisht, Ms. Uditi Bali, Mr. Jatin and Mr. Rahul, Advocates.

Mr. Luv Manan with Mr. Ait Singh, Ms. Komal

Versus

24.11.2022

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PRONOUNCEMENT OF JUDGEMENT

STATE (GNCTD)

..... Respondent Through:

Mr. Naresh Kumar Chahar, APP along with SI Arvind

Kumar, PS Fatehpur Beri.

2. CRL. M C 3842/2022 & CRL M A 16051/2022

KUKRIAN ENERGINEKANARI INDIA PVT LTD & ANR Petitioners

Through: Mr. Niranjan Sahu, Advocate

Versus

STATE OF NCT OF DELHI & ORS

... Respondents

Through: Mr. Satish Kumar, APP for State

Mr. Abhijit Mittal, Advocate for R-2.

3. CRL.M C 2096/2020

DEVENDER SHUKLA

.... Petitioner

Through: Mr. Surya Nath Pandey, Advocate

Versus

THE STATE

... Respondent

Through: Mr. Naresh Kumar Chahar, APP for State with Inspector Narendra Kumar and SI Vinod Bhati, PS Patparganj Industrial Area

COURT NO. 40

HON'BLE MR. JUSTICE GAURANG KANTH

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<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc8>

AT 02:15 P.M.

1.MAC.APP.337/2013

SUDEEP

PUSHPENDRA KUMAR, KULDEEP SINGH

VS

R.K. TRIPATHI,

THE ORIENTAL INSURANCE COMPANY LTD. & ORS.

2.MAC.APP.555/2013

NEW INDIA ASSURANCE CO. LTD.

J.P.N.SHAHI, S.N.PARASHAR

VS

FARZANA RAHAT & ORS.

3.MAC.APP.834/2013

FARZANA RAHAT & ANR

S.N.PARASHAR, J.P.N.SHAHI

VS

ASS MOHAMMAD & ORS

HIGH COURT OF DELHI

REGISTRAR (LISTING)

23.11.2022

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